

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

229. IA/27/2023 IA/4342/2023 IN C.P. (IB)/712(MB)2022

IN THE MATTER OF

DMI FINANCE PRIVATE LIMITED

VS

Kandivli Balaji Investment Private Limited

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 13.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

SHRI. SANJIV DUTT
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since it is the Special Bench today which started at 2.30 P.M., the matter did not come up for hearing. Adjourned to **11.03.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

Shubham